

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PREScot ROAD, BOMBAY-1

R.P. No. 111/93 in OA No. 911/93

Yunus Dadamiya M&jawar

...Applicant

v/s.

Union of India & Ors.

..Respondents

Coram: Hon. Shri Justice M.S.Deshpande, V.C.

Hon. Shri M Y Priolkar, Member (A)

TRIBUNALS ORDER: (By Circulation) DATED: 26.11.1993
(PER: M.S.Deshpande, Vice Chairman)

By this Review Application the applicant wants us to review the order we had passed in OA No. 911/93 on 3.9.93 dismissing the application summarily.

The question really turned on the eligibility of the applicant and the applicant's counsel was heard at length at that time.

No such grounds have been raised to entertain the present review petition. The R.P. No. 111/93 is therefore dismissed.

(M Y Priolkar)
Member (A)

(M.S.Deshpande)
Vice Chairman

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